



**Government of India
Ministry of Commerce and Industry
Department of Commerce
DIRECTORATE GENERAL OF FOREIGN TRADE**

Index & Agenda

Meeting No - NC/7/MEET/April/2022-23/3

Meeting Date - 31/05/2022

Meeting Index of Norms Committee - 7 Plastic / Rubber Items

THE CHAIRMANSHIP OF
SHRI HARDEEP SINGH, ADDL. DGFT

Meeting No. 3/87ALC1/2022-23 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 31/05/2022, under the Chairmanship of Shri HARDEEP SINGH, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 2) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 3) Shri Nand Lal, Consultant, DPIIT
- 4) Shri O.P. Sharma, Consultant, D/o C&PC
- 5) Shri S.K. Mohapatra, DDG
- 6) Smt. Geeta Verma, ASO

Suhrut Kumar
21/6/22
सुहृत् कुमार महापात्र
SUHRUT KUMAR MOHAPATRA
उप महानिदेशक, विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
भारत सरकार, नई दिल्ली
Udyog Bhawan, New Delhi

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

Manual Cases

The Committee approved the minutes of Norms Committee -VII Meeting No. 3/87 dated 31/05/2022 since uploaded on DGFT website.

Case No. A-247 NC No.3/22-23 Dated:31.05.2022	M/s. Bharti Rubber Overseas, CLA, New Delhi.	HQ. F. No. 01/87/50/246/AM19/DES.VII RLA F. No. 05/23/40/155/AM-19 AA No. 0510407033 dated 02.07.2018	Approved
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Sub:- Fixation of norms in respect of *Advance Authorisation No. 0510407033 dated 02.07.2018 - M/s Bharti Rubber Overseas, CLA, New Delhi.*

Decision: The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:-

S.No	Export Item	Quantity	Import Item	Quantity
1.	Fibre Reinforced Compound/Granulated Friction/Fibre Reinforced Rubber Compound Sheet	225000Kg	Rubberized Friction Cord in Lots	1,66,725Kg

Note: The above norms are for only regularization purpose and no further import and repeat license will be allowed.

RA may take consequential action as per Policy / Procedures.

Signature
21/6/22
सुहृत् कुमार मोहापात्र
SUHRUT KUMAR MOHAPATRA
उप महानिदेशक विदेश व्यापार
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भारत सरकार, नई दिल्ली
भारत सरकार, नई दिल्ली
Udyog Bhawan, New Delhi

Case No. A-248	M/s. Bharti Rubber Overseas, CLA, New Delhi.	HQ. F. No. 01/87/50/716/AM21/DES.VII	Approved
NC No.3/22-23		RLA F. No. 01/87/50/246/AM19/DES.VII	
Dated:31.05.2022		AA No. 0510414169 dated 13.05.2020	

Sub:- Fixation of norms in respect of Advance Authorisation No. 0510414169 dated 13.05.2020.

Decision: The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:-

S.No	Export Item	Quantity	Import Item	Quantity
1.	Fibre Reinforced Compound/Granulated Friction/fibre Reinforced Rubber Compound (Sheets)	225000Kg	Rubberized Friction Cord in Lots	1,66,725Kg
			Unvulcanised Rubber Compound	69,525Kg

Note: The above norms are for only regularization purpose and no further import and repeat license will be allowed.

RA may take consequential action as per Policy / Procedures.

Suhrut Kumar Mohapatra
21/6/22
सुहृत् कुमार मोहापात्र
SUHRUT KUMAR MOHAPATRA
उप महाप्रदेशीय निदेशा व्यापार
Deputy Director General of Foreign Trade
निदेशा व्यापार महाप्रदेशीय
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Udyog Bhawan, New Delhi

Case No. A-249 NC No.3/22-23 Dated:31.05.2022	M/s SMI Coated Products Pvt. Limited.	HQ. F. No. 00136592AM22 DES-VII RLA F. No. 03AA04033838AM22 AA No. 0311005302 dated 12.07.2021	Approved
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Sub: - Correction in typographical error in adhoc- norms.

Decision: The committee considered the case as per agenda and as per discussion held in the Norms committee, it has been decided to correct the typographical error in the existing norms as under for ratification purpose:

S. NO	Particular	Existing Norms	Revised Norms
1	Import item No. 1	Polyethelene Film (PE) (90Micron+/-15 %)	Polyethylene Film (PE) (90Micron+/-15 %)
2	Export item No. 2	Adhesive(155% Solid Water based) Quantity : 60000	Adhesive(55% Solid Water based) Quantity : 60000 KGS
3	Quantity of import item no. 3	156000 SQM	1560000 SQM

RA may take consequential action as per Policy / Procedures.

Case No. A-250	M/s. Zahonero India Pvt.Ltd.	HQ. F. No. 01/87/050/00272/AM13	Approved
NC No.3/22-23		RLA F. No. 05/24/040/00229/AM13	
Dated:31.05.2022		AA No. 0510336112 Dated: 28.09.2012	

Subject: Fixation of norms in respect of Advance Authorization No. 0510336112 dated 28.09.2012.

Decision: The committee considered the case as per agenda and decided to ratify the norms with 12% wastage as under:-

S.No	Export Item	Quantity	Import Item	Quantity
1	Latex Foam Sheet (Cont 4021Kg of Polyester/Viscose Fabric of REL.GSM)	92040.0Kg	Polyester/Viscose Fabric (100-150 GSM) of REL.GSM)	4021.0Kg
			LATEX LIPOLAN 2610 F(SB Copolymer 66% Solid Content)	76513.0Kg
			FLUIDO RHODRSIL 41 V,604(Silicon Emulsion 50% Solid Content)	1200.0Kg
			EUROMAAT T S (ANIONIC SURFACANT) SOLID CONTENT 35%)	9900.0Kg

Note: No repeat license may be issued on the above Norms, only for regularization purpose.

RA may take consequential action as per Policy / Procedures.

Case No. A-251 NC No.3/22-23 Dated:31.05.2022	M/s. Guarniflon India Pvt Ltd	HQ. F No.01/87/50/401/AM20/DES-VII RLA F. No. 03/94/40/551/AM20 AA No. 0310832228 dated 15.10.2019	Approved
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Sub: - Request for Re-ratification of Norms in respect of Advance Authorization No. 0310832228 dated 15.10.2019.

Decision: The committee considered the case as per agenda and decided to ratify the norms with 2% wastage as under:-

S.No	Export Item	Quantity	Import Item	Quantity
1	PTFE MOLDED OR SKIVED SHEET PTFE SKIVED TAPE OR FILM	49,019.6Kg	PTFE POWDER (IMPORTED) POLY TETRA FLUORO ETHYLENE - RAW MATERIAL	50,000Kg

RA may take consequential action as per Policy / Procedures.

Case No. A-252 NC No.3/22-23 Dated:31.05.2022	M/s. Aluplast India Pvt. Ltd.	HQ. F. No. 01/87/50/914/AM19 RLA F. No. 34/24/40/84/AM19 AA No. 3410044237 dated 12.06.2018	Deferred
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Sub: - Request for fixation of norms in respect of Advance Authorization No. 3410044237 dated 12.06.2018.

Decision:- The committee considered the case as per agenda in the presence of Technical Expert-I and decided to D/L defer the case.

1. Reply is not clear as we have asked for Bifurcation in the quantity of Laminated and unlaminated Export.
2. Given for quantity of import, required for lamination.

Case No. A-253 NC No.3/22-23 Dated:31.05.2022	M/s. . Sundaram Industries Pvt. Ltd.	HQ. F. No. 01/87/50/455/AM21 RLA F. No. 04/24/40/127/AM20 AA No. 0410166263 Dated 14.11.2019	Deferred
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Sub: - Request for fixation of norms in respect of Advance Authorization No. 0410166263 Dated 14.11.2019 - M/s. Sundaram Industries Pvt. Ltd., Chennai.

Decision:-The committee considered the case as per agenda in the presence of Technical Expert and decided to defer the case for further examination.

Case No. A-254 NC No.3/22-23 Dated:31.05.2022	M/s. ATG Tires Pvt. Ltd	HQ. F. No. 01/87/162/00001/AM19 Ref: No. KASEZ/100%EOU/11/02/2013- 14/4016 dated 16.07.2013	Approved
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Sub:- Fixation of Wastage Norms in respect of M/s ATG Tires Pvt. Ltd (100% EOU) –reg.

Decision:- The Committee considered the case in the presence of technical expert and decided to ratify the wastage norms as under:

Sl No.	Item Description	Unit	Categories of Off-Highway Tyre (OHT)						
			<u>BIAS NYLON</u>	<u>BIAS STEEL BELTED</u>	<u>TRUCK, BUS, RADIAL</u>	<u>RADIAL NYLON</u>	<u>RADIAL STEEL BELTED</u>	<u>RADIAL ALL STEEL</u>	<u>RADIAL OTR</u>
			100 Kg	100 Kg	100 Kg	100 Kg	100 Kg	100 Kg	100 Kg
	Imported / Indigenous Inputs								
1	a) Natural Rubber	Kg	28.1	19.9	39.4	32.6	32.2	34.6	35
	b) Synthetic Rubber (Poly Butadiene Rubber, Styrene Butadiene Rubber -Non-Oil & Oil Extended, Butyl Rubber & Halobutyl Rubber etc.)	Kg	19	28.1	7.6	17.8	15.6	10.4	14.6
	c) Reclaim & Crumb Rubber	Kg	3.4	0.3	0.1	1.2	0.6	0	0
2	Carbon Black (various grades)	Kg	27.7	27.8	23.4	28.3	27	25	26.2
3	Reinforcement Materials the followings: -								
	a) Nylon & Polyester - Fabric (both dipped and undipped)	Kg	7.08	6.41	0.04	4.66	3.13	0.11	0.01
	b) Brass Plated Steel Cord (various constructions)	Kg	0	4.37	15.1	0.1	7.3	15.1	11.6
4	Bead Wire (various sizes)	Kg	3.3	2.6	6.5	3	3.2	6.2	3
5	Process oil (Low PCA Oil)	Kg	5.5	4	0.5	4.7	4.5	0.6	1.2
6	Rubber Chemicals / Other Materials the following: -								

	a)	Rubber chemicals (Accelerator, Antioxidants, Retarders, Peptizers & Microcrystalline wax). (each item individually shall not exceed 1.25 Kg)	Kg	1.4	1.3	0.9	1.7	1.4	1.1	1.2
	b)	Activators (Zinc oxide & Stearic acid). (each item individually shall not exceed 2.5 Kg)	Kg	3.3	3.5	3.4	3.3	3.8	3.8	3.8
	c)	All other Miscellaneous materials / chemicals like: - Adhesive/Dry Bonding, Fillers, Coupling, Anti-tack/release agents (in form of Powder, Lubricant & Paint), Reinforcing, & Antireversion Agent, Additives, Dispersant/Processing Aids, Tackifiers, Resins and Production Consumables like - Solvent/Naphtha, Pigments, Marking Ink, Vulcanising Solution etc.). (each item individually shall not exceed 1 Kg)	Kg	3.9	4.1	5	5.4	3.5	5.1	5.5
7		Curing Agent (Sulphur & Insoluble Sulphur)	Kg	0.9	1	1.5	0.9	1.1	1.4	1.3
		Total	Kg	103.5	103.5	103.5	103.5	103.5	103.5	103.5

Note:- A value cap may be imposed for Rubber Chemicals and Miscellaneous Chemicals, as per General notes for all export products group at S. no.8 of Hand Book of Procedure Vol II

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No. A-255 NC No.3/22-23 Dated:31.05.2022	M/s. Hindustan Adhesives Ltd.	HQ. F. No. 01/87/05/00524/AM20/DES-VII RLA F. No. 05/23/040/00373/AM20 AA No. 0510413100 dated 26.12.2019	Approved
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Subject: Fixation of Adhoc Norms against our Advance Authorization No. 0510413100 dated 26.12.2019.

Decision: The committee considered the case as per agenda and decided to ratify the norms with 10% wastage as under:

Export Item	Quantity	Import Item	Quantity
BOPP SELF ADHESIVE TAPES (NETT WEIGHT OF BOPP IN THE EXPORT IS NOT LESS THAN 52%)-1 KG	1 Kg	BOPP FILM	0.572 KG
		BUTYL ACRYLATE	0.517 KG
		METHACRYLIC ACID	0.011 KG

RA may take consequential action as per Policy / Procedures.

Case No. A-256 NC No.3/22-23 Dated:31.05.2022	M/s. Guarniflon India Pvt Ltd.	HQ. F. No.018705000287AM20/DES-VII RLA F. No. 039404000388AM20 AA No. 0310830964 dated 15.08.2019.	Deferred
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Sub: - Request for Re-ratification of Norms in respect of Advance Authorisation No. 0310830964 dated 15.08.2019.

Decision:-The committee considered the case as per agenda in the presence of Technical Expert and decided to defer the case for further examination.

Case No. A-257 NC No.3/22-23 Dated:31.05.2022	M/s. Pioneer Polyleathers Pvt. Ltd.	HQ. F. No.01/87/050/163/AM/19/DES-VII RLA F. No. 05/24/40/634/AM-18 AA No. 0510405958 dated 22.03.2018	Approved
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Sub: - Fixation of input output norms-Advance Authorization No. 0510405958 dated 22.03.2018.

Decision: The committee considered the case as per agenda and decided to ratify the norms with 7% wastage as under:-

Export Item	Quantity	Import Item	Quantity
PVC Flex of GSM(220-610)	1.0Kg	1.PVC Resin (Suspension Grade)	0.4583 Kg
		2.Plastisizer (DOP/DOA/DINP)	0.1834 Kg
		3.Titanium Dioxide (Anatase)	0.0550Kg
		4.PVC Processing Aid	0.0340Kg
		5. PVC Lubricant	0.0046Kg
		6.Optical Brightening Agent (Fluorescent Brightener)	0.0010Kg
		7.Polyester Yarn (REL Denier)	0.1780Kg

Note: For import item 2 Plastisizer, item actually used amongst (DOP/DOA/DINP) shall be allowed.

RA may take consequential action as per Policy / Procedures.

Case No. A-258 NC No.3/22-23 Dated:31.05.2022	M/s.KLJ Polymers and Chemicals Ltd., New Delhi.	HQ. F. No. 01/87/50/154/AM19/DES-VII RLA F. No. 05/23/40/00479/AM218 AA No. 0510405782 Dated 06.03.2018	Approved
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M/s. KLJ Polymers and Chemicals Ltd., New Delhi has obtained Advance Authorization No. 0510405782 dated 06.03.2018 from CLA, New Delhi.

Decision: The committee considered the case as per agenda and as per discussion held in the Norms committee, it has been decided to amend existing norms as under for ratification purpose:

Existing Norms	Revised Norms
PVC Compound (Compact Grade)	PVC Compound (Foam Grade)

Wastage Allowed: 1%

RA may take consequential action as per Policy / Procedures

Case No. A-259 NC No.3/22-23 Dated:31.05.2022	M/s. Kwik Patch Pvt. Ltd.	HQ. F. No. 018705000872AM21 RLA F. No. 042404000097AM21 AA No. 0410167137 dt.05.10.2020	Approved
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Subject:- Fixation of norms in respect of AA No. 0410167137 Dt. 05.10.2020.

Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Strings (4", 7.25", 8",9", 12")(Hard Density) (Net content of Nylon Yarn- 0.235 Kg and Tire Plug 0.072 Kg of Export) (total Export 50000.0Kg)	1 Kg	Nylon Yarn – 4600 Denier (Bright Nylon 66 standards)	0.247Kg
		Tire Plug REL Liner 145-150 GSM	0.075 Kg

RA may take consequential action as per Policy / Procedures.

Case No. A-260 NC No.3/22-23 Dated:31.05.2022	M/s Rathna Packaging India Pvt. Ltd.	HQ. F. No. 01/87/50/1124/AM19/DES-VII RLA F. No. 01/87/50/934/AM19 AA No. 0710110389 dated 08.09.2016	Deferred
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Sub: -Request for rectification of Import item Description in respect of Advance Authorization No.0710110389 dated 08.09.2016 - M/s. Rathna Packaging India Pvt. Ltd., Bangalore.

Decision: The committee considered the case as per agenda and decided to defer the case for further examination.

Case No. A-262	M/s. Carclo Technical Plastics Pvt Ltd	HQ. F. No. 01/87/50/011/AM-22/DES-VII	Deferred
NC No.3/22-23		LOP No. 1/02/2010:PER :EOU:KR:CSEZ:1045 Dt. 09.07.202 upto 24.08.2025/Green Card No. 2030/CSEZ/20 Dt., 05.08.2020.	
Dated:31.05.2022			

Subject: Fixation of Scrap/Wastage norms (SION) regarding.

Decision:-The committee considered the case as per agenda in the presence of Technical Expert and decided to defer the case for further examination.

Suhrut Kumar Mohapatra
21/6/22
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SUHRUT KUMAR MOHAPATRA
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